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Road and Dr. Rajendra Prasad Road has been submitted to the Local Body for approval.

Written Answers

- (b) The plan provides for 5 institutional plots and an area of 3.22 acres for construction ol group housing.
- (c) and (d) Four institutional plots have already been allotted as follows:

India—1 plot Press Club of

- (ii) Press Association of India—1 plot
- (iii) United News of India—2 plots.

The fifth plot is proposed to be allotted to the All India Congress Committee. Ihe first three institutions are required to pay for the land at a concessional rate of Rs 1,00,000 per acre plus 21% of the premium as annual ground rent. The All I India Congress Committee will be required to pay the market value of the land plus 1\% thereof as annual ground rent.

Indian History Congress al Chandigarh

300. SHRI M. S. ABDUL KHADER:

SHRIMATI RATHNABAI SREE-NIVASA RAO:

SHRIMATI SUMITRA G. KUL-KARNI:

SHRIMATI SUSHILA SHAN-KAR ADIVAREKAR.

WiH the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

- (a) whether the 34th Conference of the Indian History Congress was held at Chandigarh in December. 1973: and
- (b) if so, the subjects discussed by and the resolutions passed at the Conference?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) Yes, Sir.

(b) A statement is attached.

Statement

The subjects discussed at the 34th Session of the Indian History Congress held at Chandigarh (December 29-31, 1973) relate to Pre and Proto History of

India; Social, Economic, Cultural, Political and Administrative History of Ancient, Medieval and Modern India; Hisforio-graphy of India; Epigraphy (Ancient and Medieval India! and History of Countries other than India.

The following two resolutions were passed at the business meeting of the Congress held on December 31, 1973:

Resolution No. 1

The Indian History Congress expresses its concern on the fact that Dr. P. V. Ranade, Teacher of History, Marathawada University, Aurangabad, has been forced to relinquish his post in the University for having written a critical article on Shivaji.

It is a basic task of the historian to constantly and scientifically re-examine the past and to make his findings available to the public both at the scholarly and the popular places. The study of History thrives on such eifort and the consequent debate and controversy. Any shifting of such effort by official or non-official pressures through misguided public opinion goes against better teaching of scientific history and the interests of healthy social development.

The Indian History Congress is of the view that no historical character, institution or school of thought is above the historian's scrutiny or beyond his search for truth. The historian has a social obligation to place his findings, however controversial, before the public. The ground that his findings or writlings may be controversial or may go against some current popular belief or prejudice is not sufficient to suppress the freedom of expression of a historian or teacher. In fact, the historian owest it to society to contribute towards removal of popular prejudices by a more scientific reappraisal of the past.

The Congress is, therefore, strongly of the opinion that Dr. Ranade should be restored to his position forthwith.

Resolution No. Il

The Indian History Congress recommends that the teaching of the history

of countries other than India, particu- j larly, of the neighbouring countries, should be started at the secondary and the college levels.

Strike by Nurses in Delhi Hospitals

Written Answers

301. DR. Z. A. AHMAD:

SHRI YOGENDRA SHARMA: SHRI BHUPESH GUPTA I DR. K. MATHEW KURIAN: SHRIMATI SAV1TA BEHEN: SHRI GANESH LAL MALI: SHRI VIRENDRA KUMAR SAKHLECHAI Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

- (a) whether 4,000 nurses working in various hospitals in Delhi went on strike in January, 1974;
 - (b) if so, what were their demands; and
- (c) the steps taken by Government to meet their demands?

THE DEPUTY MINISTER OF HEALTH AND FAMILY PLANNING (PROF. A. K. KISKU): (a) 1473 nurses working in various hospitals in Delhi went on strike.

(b) and (c) A statement is attached.

Statement

Demands of the Steps taken thereon Nurses

- 1. Increase in Wash- The washing allowance ing Allowance at increased rates had already been sanctioned and this point is settlod.
- 2. Date of Implemen- This was agreed to and tation of the increas- neoessary nrdersissued. ed washing allow ance as 1-8-1973
 - Increase in the Neeessary action has Uniform Allow- been initiated for takance for all the ing up the matter with nursing staff. the appropriate autho rity for approval.
- 4. Allotment of resi- The matter has been dential accommoda- taken up with the tion On priority Ministry of Works and basis and grant of Housing. Regarding House rent allow- the question of payanee to single nurses ment of house rent

Demands of the Nurses

Steps take n thereon

to Questions

who are allowed to stay outside the hospital premises. tal premises under special circumstances. it has been agreed to, in principle, that they should also be made eligible for house rent allowance.

5. Transport facili- The matter has been ties.

allowance to single nurses who are allowed to stay outside the hospi

taken up with the Delhi Transport Corporation authorities.

Unemployed Doctors in Gujarat

302. SHRIMATI **KUMUDBEN** MANI-SHANKAR JOSHI: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

- (a) the number of unemployed doctors at present in Gujarat;
- (b) the number of dispensaries running without doctors in that State;
- (c) the targets fixed for employment of doctors during the Fourth Five Year Plan und the number of doctors who were employed during that Plan
- (d) the target fixed for the Fifth Five Year Plan?

THE DEPUTY MINISTER OF HEALTH AND FAMILY PLANNING (PROF. A. K. KISKU): (a) There were 69 unemployed Doctors on the Live Registers of Employment Exchanges in Gujarat on 30-6-1973.

(b) to (d) Information is being collected and will be laid on the Tafcle of the Sabha.

Diverting of Cargo from Bombay Port

- 303. SHRI KALYAN ROY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:
- (a) whether there is any proposal under Government's consideration to divert cargo from Bombay port in view of congestion there; and

,lo if so, the details thereof?